

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 50 of 2017 (SZ)**

**Appellant(s)**

M/s. Askco Prints  
Rep. by its Authorised Signatory,  
Bangalore

Vs. **Respondent(s)**

The Member Secretary,  
Karnataka State Pollution Control  
Board,  
Bengaluru and 2 others.

**Legal Practitioners for Appellant(s)**

M/s. V. Suthakar,  
K.S. Viswanathan  
N. Anantha Kavitha  
M.Gopi

**Legal practitioners for respondent(s)**

M/s. Devraj Ashok for R1, R2

Note of the Registry	Orders of the Registrar
Order No. 4	<p>Date: 16.08.17</p> <p style="text-align: center;">Appellant counsel present. R1, R2 counsel present. Vakalat or MoA not filed for R3. R3 called absent. On request for filing reply by R1, R2 call on 18.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>